



Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K Srinagar/Jammu  
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**Notification**

Srinagar, the 08<sup>th</sup> June, 2017

SRO 237 .-In exercise of the powers conferred by sub-section (1) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby declare the area measuring 82 Kanals 07 Marlas under Khasra Nos. 1150m, 1152, 1153, 1154, 1280/1155, 1281/1155 and 1156m situated at Village 'Bapli Lote', Tehsil and District Udhampur as an area for the purposes of the said sub-section for a period of 10 years with effect from 28.02.2010.

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal)IAS

Principal Secretary to Government  
Home Department

Dated: 08.06.2017

No. Home/CL-116/84

Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to Government, Revenue Department.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. Deputy Commissioner, Udhampur.
6. Principal Director, Defence Estates, Northern Command
7. Special Secretary to Chief Secretary, J&K.
8. Joint Director Information, Jammu with the request to publish the notice in at least two leading local daily news papers.
9. HQ Northern Command C/o 56 APO.
10. Commandant, BSF Subsidiary, Training Centre, Dhar Road, Udhampur.
11. General Manager, Ranbir Government Press, Srinagar for publication.
12. Private Secretary to Principal Secretary, Home Department.
13. Incharge Website Home Department/GAD.
14. Stock File.

(Mushtaq Ahmad)KAS

Deputy Secretary to Government  
Home Department

  
8/6

  
8/6/2017